

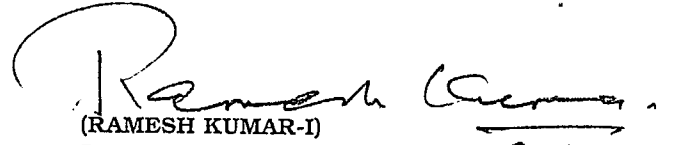
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

In partial modification of this office earlier order no. 6518-6532/Power/Judl./N-E/KKD/Delhi/2022 dated 17 November, 2022, the following Judicial Officers are authorized to hear and dispose of bail/arrest applications pertaining to all the Police Station/Investigation Agencies of Police Districts of North-East District, Delhi as mentioned against their respective names, in accordance with law for the month of **December, 2022 w.e.f. 01/12/2022 to 24/12/2022 :-**

Sr. No	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1.	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)/NE	Police Stations : New Usmanpur, Khajuri Khas & Bhajanpura	Sh. Pankaj Arora, ASJ-04	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE
2.	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Police Stations :., Seelampur & Gokalpuri	Ms. Charu Gupta, ASJ (SC-POCSO)	Ms. Savitri, ASJ-02/NE
3.	Sh. Pulastya Pramachala, ASJ-03/NE	All the bail applications pertaining to Riots of North-East District, KKD Courts, Delhi	Ms. Savitri, ASJ-02/NE	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)/NE
4.	Ms. Savitri, ASJ-02/NE	Investigating Agencies : CBI, Crime Branch, IPR/EOW, CAW Cell, Special Cell & Special Task Force, Dayalpur	Sh. Pulastya Pramachala, ASJ-03/NE	Sh. Pankaj Arora, ASJ-04
5.	Ms. Charu Gupta, ASJ (SC-POCSO)	Shastri Park, Shastri Park Metro Station,	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Sh. Pulastya Pramachala, ASJ-03/NE
6.	Sh. Pankaj Arora, ASJ-04	Sonia Vihar & Cyber Police Station, Karawal Nagar	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)/NE	Ms. Charu Gupta, ASJ (SC-POCSO)

1. All the bail applications in which sessions court trial is pending shall be heard by the concerned court only and applications shall be filed directly to the concerned court. All the communication in such applications shall be done by the court concerned.

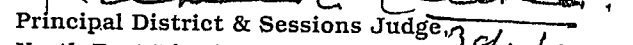

(RAMESH KUMAR-I)
Principal District & Sessions Judge, *30/11/22*
North-East District,
Karkardooma Courts, Delhi.

No. 7303-7316/Power/Judl./N-E/KKD/Delhi/2022

Dated : 30 NOV 2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (J), Administration Branch, Bail/Filing Section North East District, Karkardooma Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. DCP, North-East District, Delhi
7. Incharge, Lock up, Karkardooma Courts, Delhi.
8. PRG/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
10. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
11. For LAYERS.
12. PS/Reader to the undersigned.


Principal District & Sessions Judge, *30/11/22*
North-East District,
Karkardooma Courts, Delhi.

web site